

ITEM NO.23

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.352/2023

GAURAV KUMAR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No. 136377/2023 - APPLICATION FOR PERMISSION)

WITH T.C.(C) No.28/2023 (XI-A)

T.C.(C) No.29/2023 (III)

T.C.(C) No.30/2023 (XII)

T.P.(C) No.2526/2023 (IV-C)

(With IA No.195915/2023-STAY APPLICATION)

T.P.(C) No.1982/2023 (X)

(With IA No.154687/2023-STAY APPLICATION)

T.P.(C) Nos.2088-2089/2023 (III)

(With IA No.163032/2023-STAY APPLICATION)

T.P.(C) No.2171/2023 (IX)

(With IA No.169193/2023-EX-PARTE STAY)

T.P.(C) No.2123/2023 (IX)

(With IA No.165788/2023-EX-PARTE STAY)

T.P.(C) No.2734/2023 (XII-A)

(With IA No.210522/2023-STAY APPLICATION)

Date : 18-03-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

By Courts Motion

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Mrs. Harini Ram Sankar, Adv.

Ms. Sujatha Bagadhi, Adv.

Mr. Debasish Mishra, Adv.

M/s. Ram Sankar & Co.

Petitioner-in-person

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Ms. Purna Acharya, Adv.

Ms. Purnima Krishna, AOR

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Mr. Durgesh Gupta, Adv.

For Respondent(s)

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Mr. Durgesh Ramchandra Gupta, AOR**

Solicitor General of India

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the matters on 8 April 2024.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**